No-WAR PACT OFFER TO PAKISTAN

Written Answers

*3io. SARDAR RAM SINGH: SHRI M. K. MOHTA: SHRI SITARAM JAIPURIA: SHRI C. ACHUTHA MENON:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that India has made an offer of a no-war pact to Pakistan;

(b) if so, whether the Government of Pakistan has responded to India's offer; and

(c) if so, what is their reaction?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) and (c) Under Article I of the Tashkent Declaration, India and Pakistan have agreed not to resort to force for the settlement of their disputes. However, Pakistan has not yet agreed to sign a separate no-war-pact with India.

REPORT OF TEAM OF M.Ps, ABOUT NAGAS SITUATION

*3ii. SHRI M. P. BHARGAVA: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether any report has been received from the team of M.Ps who visited Nagaland in December, 1968;

(b) whether they have made any recommendations about the manner in which Naga situation should be handled; and

(c) what steps are being taken by Government to implement the recommendations made by the team of M.Ps. ?

THE MINISTER OF EXTERNAL AF-FAIRS (SHRI DINESH SINGH): (a) to (c) A party of Members of Parliament visited Nagaland from the 8th to the 10th December, 1968. On return, Professor Ranga addressed two letters to the Prime Minister in which he made certain suggestions in respect of Nagaland. These have been noted. Some of these suggestions had already been made earlier in the House and some were new. These will be borne

n mind as these matters are considered from ne to time.

SUPPLY OF ARMS BY PAKISTAN TO REBELLIOUS ELEMENTS IN INDIA

*3ia SHRI RIZAK RAM: SHRI KRISHAN KANT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it has come to the notice of Government that Pakistan is supplying arms to the rebellious elements in India; and

(b) if so, what steps Government have taken to contract Pak moves?

THE MINISTER OF EXTERNAL AF-FAIRS (SHRI DINESH SINGH): (a) Yes, Sir

(b) Apart from lodging strong protests with the Government of Pakistan, security measures on our side have been strengthened.

MOBILISATION OF RESOURCES BY STATES

*3i3. SHRI BALAGHANDRA MEN-NON:

SHRI BHUPESH GUPTA: SHRI K. DAMODARAN:

SIRI K. DAWODARAN.

WiH the PRIME MINISTER be pleased to state:

(a) the suggestions made by the Planning Commission for mobilisation of additional resources by States for the Fourth Plan; and

(b) the reactions of the States in the matter?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) :(a) Efficient and profitable operation of State undertakings, a more effective drive for small savings particularly in rural areas, and additional taxation, especially of agricultural incomes and urban porperty values were the broad areas suggested to the State for additional resource mobilization.

(b) The State Governments indicated that they would try to raise as much additional resources as possible through measures appropriate to local conditions.

SUPPORT TO FREEDOM FIGHTERS IN COLONIAL TERRITORIES IN AFRICA

◆314. SHRI Z. A. AHMAD: SHRI BHUPESH GUPTA: SRI K. DAMODARAN: Will the Minister of EXTERNAL AF-FAIRS be pleased to state :

(a) whether the question of giving effective material support to the freedom fighters in Portuguese Angola and other colonial territories in Africa has been considered by Government; and

(b) if so, what steps are being taken in this direction?

OF EXTERNAL THE MINISTER AFFAIRS (SHRI DINESH SINGH) : (a) and (b) The Government of India have rendered, and shall continue to render, to the extent possible assistance to the liberation movements in Africa. The Government are giving scholarships and training facilities to students from these territories to enable them to pursue higher studies in India. In addition, the Government have made contributions to the U.N. Trust Fund for assisting refugees from South Africa and to the Defence Aid Fund for victims of apartheid.

From time to time Government have also sent medicines and cloth to the liberation organisation.

BRITISH POLICY OF NON-INVOLVEM"ENT IN INDO-PAK AFFAIRS

◆.315. SHRI SITARAM JAIPURIA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a new-item published in the 'Hindustan Times' dated the 20th December, 1968 in which the British Foreign and Commonwealth Secretary is reported to have stated the British Government's new policy of non-alignment in Indo-Pakistan affairs including Kashmir; and

(b) if so, the reaction of Government in the matter $? \ensuremath{\mathsf{C}}$

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Yes, Sir.

(b) The Government of India welcome the British policy of non-involvement in Indo-Pakistan affairs.

INTERVIEW IN COLOMBO BY DR. KARAN SINGH

*3i6. SHRI SYED HUSSAIN : SARDAR RAM SINGH :

WiH the Minister of EXTERNAL 1 AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to press reports to the effect that some Parts of the interview given recently in Colombo by Dr. Karan Singh, Minister for Tourism and Civil Aviation, to the Ceylon Broadcasting Corporation relating to Kashmir and Pakistan were deleted from the tapes by the Ceylonese Ministry of Defence and External Affairs; and

(b) if so, the reaction of Government in the matter $? \ensuremath{\mathsf{C}}$

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Yes, Sir.

(b) The questions and answers on Kashmir and Pakistan did not figure in the actual broadcast. It is for Ceylon authorities to decide what portion of an interview they broadcast so long as statements are not torne out of context.

चौड़हर, बिहार के किसानों को भूमि का अर्जन

*317. श्री जगदम्बी प्रसाद यादव : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार राज्य के गया जिला, थाना मुफस्सिल के चौड़हरा हरियों और पहाड़पुर ग्रामों के किसानों की जमीन 1965 में भारत रक्षा नियमों के अधीन लेली गई थी; यदि हां, तो क्या उन्हें मुआवजा दे दिया गया है ;

(ख) क्या यह भी सच है कि उपरोक्त ग्रामों के किसानों की जमीनें 1942 एवं 1945 में भी इसी विभाग ढारा ले ली गई थी और क्या ये जमीनें मूल स्वामियों को न लौटाकर उनका अन्य व्यक्तियों को नीलाम कर दिया गया था ; और

(ग) क्या यह सच है कि उसी विभाग ने हाल में चौड़हर तथा पहाड़पुर के हरिजनों को अपने घरों को छोड़ने का नोटिस दिया है; यदि हां, तो सरकार ने उनको बसाने तथा अन्य सविघाएं देने के लिए क्या कदम उठाए हैं ?

†[Acquisition of land belonging to the farmers of Charhar, Bihar

*317. SHRI J. P. YADAV : Will the Minister of DEFENCE be pleased to state :

■ff] English translation.